

**MANGANESE ORE (ABOLITION OF EXPORT DUTY)**

**424. Shri C. R. Chowdary:** Will the Minister of Commerce and Industry be pleased to state:

(a) the estimated loss of revenue due to the abolition of Export Duty on manganese ore; and

(b) whether any restriction has been imposed on the quantity to be mined and to be exported?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) It is impossible to estimate the loss of revenue. Current shipments are made against old contracts and no fresh business seemed possible with an export duty of 15 per cent. *ad valorem*.

(b) There is no restriction on mining. Export of high grade ore (45% M Content) is permitted upto 1 million tons a year, including 12,000 tons of battery grade ore. Export of lowgrade ore is allowed freely.

**SINGARENI COLLIERIES**

**425. Shri T. B. Vittal Rao:** Will the Minister of Production be pleased to state:

(a) the total quantity of iron and steel indented by the Singareni Collieries for the construction of quarters commencing from 1st January and 1st April, 1954;

(b) the quantity actually allocated; and

(c) whether Government propose to increase the quota in view of the fact that a new mine has been opened on the 15th August, 1954?

**The Minister of Production (Shri K. C. Reddy):** (a) and (b). The quantity of iron and steel indented by the Singareni Collieries for the construction of quarters during the first 2 quarters of 1954 is not available separately. According to the information furnished by the Iron and Steel Controller, the quantities indented for construction of labour quarters at

Kothagudium Colliery (one of the collieries in the Singareni group) during the two periods in question and the quantity actually allotted are given below:—

	Quantity indented	Quantity allotted
Period I—January to March, 1954.	11 tons	7 tons
Period II—April to June, 1954.	11 tons	11 tons

Information is being collected regarding the quantity indented for the construction of other types of quarters, or of workers quarters at any of the other Singareni group of mines, and will be laid on the Table of the Lok Sabha in due course.

(c) This will be considered on receipt of a proper indent from the Collieries.

**VASTRA SWAVALAMBAN**

**426. Th. Jugal Kishore Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of Khadi workers who have been trained so far under *Vastra Swavalamban* Scheme; and

(b) the manner in which their services are being utilised?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The *Vastra Swavalamban* Scheme does not envisage any training.

(b) Does not arise.

**FOREIGN FILM PRODUCERS**

**427. Shri S. N. Das:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether any foreign film producers have sought the permission of Government to start film producing establishments in this country either independently or in collaboration with Indian film producers;

(b) if so, their number; and

(c) whether Government have laid down any policy in this respect?